NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 252/16	TP 236/17	Hearing	391 / 394	Marlabs Software Pvt. Ltd.

& PHONE NUMBER NO.

SL.

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

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2. STNCHANA.M.Z

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. She requested some more time to file affidavit/report of RD/ROC. Counsel for petitioner has filed a certificate issued by the Auditor regarding the accounting treatment. Report from OL office is received.

For filing report of ROC/RD, time extended till 21.06.2017.

MEMBER (J)

MEMBER (T)